

It is for the information of all the concerned Advocates that following mentioning have been allowed for e-filing on the website of Hon'ble High Court or physically in the registry today i.e. 29.04.2020 from 2 PM to 4 PM:

1	CRM-M	GURMAKH SINGH V/S STATE OF HARYANA	R.S. MAMLI	FIXED FOR 30.04.2020
2	CRM-M	KAUSHIK BOSE V/S STATE OF HARYANA	SANDEEP SINGH SANGWAN	FIXED FOR 04.05.2020
3	CRM-M	KARAMBIR @ BHOLU V/S STATE OF HARYANA	GAUTAM KAILE	FIXED FOR 04.05.2020
4	CRM IN CRM-M-10135-2020	GIAN CHAND AND ANR V/S STATE OF PUNJAB AND ANR	GURINDER SINGH LALLI	FIXED FOR 04.05.2020
5	CRM-M	JASPAL SINGH @ JASSA & ANR V/S STATE OF HARYANA	DEEPAK KAUSHAL	FIXED FOR 01.05.2020
6	CRR	PARMINDER SINGH @ PINDER V/S STATE OF PUNJAB	ARJUN KUNDRA	FIXED FOR 01.05.2020
7	CRM IN CRR-1202-2008	MOHINDER SINGH V/S STATE OF HARYANA	ASHIT MALIK	FIXED FOR 04.05.2020
8	CRM-M	NAVEEN KUMAR @ RINKU V/S STATE OF PUNJAB	SANDEEP SHARMA	FIXED FOR 01.05.2020
9	CRM-M	HARJINDER SINGH V/S STATE OF PUNJAB	JOGINDER PAL DEVGAN	FIXED FOR 01.05.2020
10	CWP-PIL	SHOKEEN SINGH VERMA V/S STATE OF HARYANA & ORS	DINESH KUMAR DAKORIA	FIXED FOR 01.05.2020
11	CWP	SHAMSHER SINGH V/S STATE OF PUNJAB AND ORS	M.D. KHAN	FIXED FOR 30.04.2020
12	CWP	VIKRAM PAL & ORS V/S STATE OF HARYANA & ORS	ASHWANI TALWAR	FIXED FOR 01.05.2020
13	FAO-M	RAJNI BALA @ RADHIKA MEHRA V/S AMIT KUMAR	PROMILA NAIN	FIXED FOR 01.05.2020
14	FAO	SHILPA V/S SATVINDER	SANJIV GUPTA	FIXED FOR 01.05.2020

The following officers have been designated to accept the advance notice through e-mail in the matters which have been allowed through mentioning. The counsels will e-mail paper-books to them. List of officers is as under:

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